

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 136 of 2020**

**IN THE MATTER OF:**

**Ms. Seema Sundd**

**...Appellant**

**Versus**

**Investor Clinic Infratech Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Davesh Bhatia and Ms. Damini Bisht, Advocates.**

**For Respondent: Ms. Anushruti, Advocate.**

**ORDER**

**20.02.2020** Learned Counsel for Respondent may file Reply Affidavit within ten days. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **19<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice A.B. Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)